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ITEM NO.12

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9818/2013
SANJAY KUMAR JAIN Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)
(with office report)

Date : 19/07/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Kamal Pundir,Adv.

Dr. Vinod Kumar Tewari,Adv.

For Respondent(s)

Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondent No.1 but no
one has entered appearance on his behalf.

The Ld. Counsel for the respondent Nos. 2 to 4 have failed to
file the counter affidavit within the period stipulated under the
rules. Viewed, in that context, the matter shall be processed for
listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar

MG